

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
SPECIAL BENCH
COURT - I

ITEM No.201

CP(CAA) 72 of 2020 in CA(CAA) 51 of 2020

Proceedings under Section 230-232 of Co. Act, 2013

IN THE MATTER OF:

Sijcon Design & Eng Pvt Ltd

.....Applicant

.....Respondent

Order delivered on 29/02/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Pavan Godiawala, Advocate
For the Income Tax : Ms. Riya Navin, Advocate for
: Ms. Maithili Mehta, Advocate

ORDER

Learned Counsel for the applicant submits that now the Hon'ble NCLT, Mumbai Bench, has approved the scheme qua the Transferor Company on 22.02.2024. However, a copy of the same is not placed before us. Let the copy of the same be placed in e-mode as well as in physical mode.

Re-list on 04.04.2024.

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DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

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SHAMMI KHAN
MEMBER (JUDICIAL)